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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 102/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		Giribala Agro Products Ltd.	
Under Section		14(1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. Mohan Kumar Grewal
2. CS. Tanveer

} on behalf of Petitioner
18/07/17
Tanveer
18.07.2017

ORDER

Ld. Pr. CS for the petitioner is present.

In this case report was sought from the Registrar of Companies, West Bengal regarding their objection, if any, relating to proposed conversion from public limited company to private limited company. Registrar of Companies has filed his report wherein it was mentioned that the Company has been running in good position and in order to sustain the exposure in carrying on the business it would be appropriate to convert the company into the private limited Company to avoid more statutory formalities and to obtain privileges which are available to the private limited Companies under the new Companies

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Act, 2013 which would help the management to carry out its affairs efficiently.

Heard the arguments of the Pr. CS for the petitioner. Reserved for order.

Sd/-
(Vijai Pratap Singh)
Member (J)